

Central Aid for Horticulture Plantation in Nagaland

4576. SHRI CHINGWANG KON-YAK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to assist the Nagaland State in its ambitious plan for horticulture plantations; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes Sir, as and when a proposal is received from Nagaland State, the same will be given due consideration.

(b) Does not arise.

Basic amenities in Ramesh Park, Laxmi Nagar, Delhi

4577. SHRI R. P. YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Ramesh Park, Lakshmi Nagar area in Delhi, has not been provided with proper roads and sewerage and other amenities though the colony is in existence for the last 12 years;

(b) if so, the reasons thereof and by what time these facilities would be provided; and

(c) whether it is also a fact that the residents of the said area have been paying house-tax?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that there are no sewer lines, roads to the required standard and other civic amenities in this colony. The Municipal Corporation of Delhi had, however, spent a sum of Rs. 25,000/- on providing some basic amenities in this colony during the years 1978-79 and 1979-80 and has also stated that facilities for

primary education have already been provided. The Delhi Electric Supply Undertaking has reported that Ramesh Park and Lakshmi Nagar colonies are generally electrified and street lighting also exists there.

(b) This is an unauthorised colony and it is not feasible to lay down any time limit for provision of all the facilities.

(c) Yes, Sir.

Slashing down of Wheat Quota of Tamil Nadu

4578. SHRI C. CHINNASWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the allotment of wheat to Tamil Nadu has been reduced to 33,000 tons from 64,000 tons by the Centre;

(b) if so, the reasons therefor; and

(c) the steps taken to increase the allotment as there is acute shortage of wheat and wheat products in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). In the past, the demands of the State Governments were fully allotted. It was observed that the off-take was lower than the allotments made. On an appraisal of the wheat stocks in the Central pool, the allotments of wheat to the States were rationalised since August, 1980, resulting in scaling down of allotment of wheat to all the States including Tamil Nadu. Keeping in view the overall availability in the National buffer, the Government of Tamil Nadu is being allotted 33 thousand tonnes of wheat per month from January 1981 against their demand of 44 thousand tonnes.